NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/11/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: CP/579/ (IB)/2017

NAME OF THE PETITIONER(S)

: PREMIER PLACE FABRICATION CO.

NAME OF THE RESPONDENT(S)

: SRI MOOKAMBIGAI CONSTRUCTIONS (I) PVT LTD

UNDER SECTION

: 9 RULE 6

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

C.B. NARESH KUNAR

K. M. Volumani

For petitioner
Resporter for morans

ORDER

Counsel for the Applicant present. Mr. K.M. Velumani, Representative for the Corporate Debtor in person present and prayed for time to report the outcome of the settlement. At request, time is enlarged. Put up on 29.11.2017 at 10.30 A.M.

-sel-

MEMBER (TECHNICAL) ghk

- sel -

MEMBER (JUDICIAL)